

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**



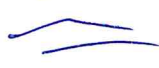

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT 10.30 A.M. THROUGH PHYSICAL HEARING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

**IN THE MATTER OF : Real Value Promoters Pvt Ltd**

**PETITION NUMBER : CP/IB/577/2020**

**APPLICATION NUMBER : a) IA(IBC)(PLAN)/3/2024  
b) CP(IBC)/1241(CHE)2024  
c) IA(IBC)/1134(CHE)2024**

- |    |  |                                 |   |
|----|--|---------------------------------|---|
| 1. | A. C. Sathyanarayana   | Res RP                          |  |
| 2. | M. Suresh Kumar  | RP                              |  |
| 3. | Nandini Agarwal  | Suspended<br>Director           |  |
| 4. | Mr. E. Om Prakash, Sr. Adv.<br>Arun Karthik Mohan, Adv.<br>Abhyudai Singh, Adv.<br>Swati Sharma Adv. | For Applicant<br>in IA1241/2024 |  |





**1. a. IA(IBC)(PLAN)/3/2024 IN CP/IB/577/2020**

**1. b. CP(IBC)/1241(CHE)/2024 IN CP/IB/577/2020**

**1. c. IA(IBC)/1134(CHE)/2024 IN CP/IB/577/2020**

**ORDER**

Ld. Counsel Mr. T.K. Bhaskar and Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant. Ld. Sr. Counsel Mr. E. Om Prakash and Ld. Counsel Mr. Arun Karthik Mohan for Ammon Holdings Pvt Ltd. Ld. Counsel Mr. Avinash Krishnan Ravi is present.

Counsel for the Suspended Director sought to file additional objections to the Resolution Plan within 2 days and the same be served on the parties.

List the Application for **physical hearing at top of the list on 03.07.2024.**

**-Sd-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**-Sd-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk